

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.313
192/252(ND)/2022

IN THE MATTER OF:

Viva Concrete Technologies Pvt Ltd.

.....APPLICANT/PETITIONER

Vs.

RoC

.....RESPONDENT

SECTION

U/s 252(3)

Order delivered on 03.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the IT Dept.

: Mr. Ruchir Bhatia SSC, Shlok Chandra
JSC alongwith Keshav Garg Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **15.03.2023.**

-SD-
(Court Officer)